

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1765
ANSWERED ON:16.07.2009
DEVELOPMENT OF HUBLI AIRPORT
Joshi Shri Pralhad Venkatesh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the progress made so far in the development of Hubli Airport in Karnataka;
- (b) whether the Government is aware that the Airports Authority of India is taking back some of the important equipments for the purpose of diverting them to Delhi Airport works; and
- (c) if so, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) The following development work have been completed by Airports Authority of India at Hubli airport in Karnataka.
 - (i) The strengthening of runway, taxiway, and apron for operation of ATR-72 type of aircraft along with upgradation of night landing facilities.
 - (ii) Expansion and modification of the existing terminal building for handling 100 passengers at a time.
 - (iii) Extension of apron for parking of 3ATR-72 type of aircraft and 2 Super king air type of aircraft. AAI has planned to extend the runway for AB-320 operation and construction of new terminal building and apron requiring 615 acres of land from Government of Karnataka, free of cost. A draft MoU to this effect has been forwarded to Government of Karnataka for concurrence, which is still awaited.
- (b) AAI has diverted Hubli DVOR equipment to Nanded airport and ILS equipment to IGI airport, Delhi.
- (c) AAI has diverted these equipments from Hubli airport to meet operational requirement of Nanded and IGI airport, Delhi. Replacement of these equipment will be provided at Hubli airport.